

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2165 of 2019 & IA No. 1188 OF 2019 & IA No. 1185 OF 2019**

**Dated: 17th October, 2019**

**Present:**  
Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Meenakshi Energy Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Arijit Maitra

Counsel for the Respondent(s) : Suparna Srivastava for R-2

**ORDER**

Appellant is directed to complete the service of notice by next date.

List the matter on **05.11.2019**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK